

# Parliament Session Wrap

## Winter Session – November 24 to December 23, 2014

### Bills Passed by Parliament during the Winter Session

Short Title	Key Objectives
*The Appropriation (No.4) Bill, 2014	Authorises expenditure from the Consolidated Fund of India.
* <a href="#">The National Capital Territory of Delhi Laws (Special Provisions) Amendment Bill, 2014</a>	Extends the moratorium on sealing of certain illegal structures in Delhi till December 31, 2017.
* <a href="#">The School of Planning and Architecture Bill, 2014</a>	Declares three Schools of Planning and Architecture as institutions of national importance, and enables them to grant degrees.
* <a href="#">The Textile Undertakings (Nationalisation) Laws (Amendment and Validation) Bill, 2014</a>	Allows the National Textile Corporation to continue with the lease rights vested with it, even after the completion of the lease tenure.
<a href="#">The Constitution (Scheduled Castes) Orders (Amendment) Bill, 2014</a>	Includes certain communities in the list of Scheduled Castes in Kerala, Madhya Pradesh, Odisha, and Tripura and removes a community from the list of Scheduled Castes in Sikkim.
<a href="#">The Central Universities (Amendment) Bill, 2014</a>	Amends the act and to change certain provisions with respect to the Central University established in Bihar.
<a href="#">The Merchant Shipping (Amendment) Bill, 2013</a>	Incorporates the provisions of the Convention for Control of Harmful Anti-Fouling Systems on Ships, 2001 and prohibits the use of harmful substances in anti fouling paints used on ships.
<a href="#">The Merchant Shipping (Second Amendment) Bill, 2013</a>	Incorporates the provisions of the Maritime Labour Convention, 2006 of the International Labour Organisation.
<a href="#">The Indian Institutes of Information Technology Bill, 2014</a>	Declares four existing Indian Institutes of Information Technology as institutes of national importance, and enables them to grant degrees.
<a href="#">The Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Amendment Bill, 2011</a>	Amends various labour laws to exempt certain establishments from the requirement of furnishing returns and maintaining registers.
* <a href="#">The Delhi Special Police Establishment (Amendment) Bill, 2014</a>	Permits the Leader of the single largest Opposition Party in the LS to be part of the selection committee for appointing the CBI Director, in the absence of a formal Leader of Opposition.
<a href="#">The Apprentices (Amendment) Bill, 2014</a>	Amends certain definitions, increases the minimum age for apprentices in hazardous industries, and removes imprisonment as a punishment for violating the provisions of the Act.

\*These Bills were introduced during the Winter Session, 2014.

### Government Bills withdrawn during the Winter Session

Short Title	Withdrawn on
<a href="#">The Anti-Hijacking (Amendment) Bill, 2010</a>	17 Dec 2014
<a href="#">The Food Safety and Standards (Amendment) Bill, 2014</a>	9 Dec 2014
<a href="#">The Delhi Hotels (Controlling of Accommodation) (Repeal) Bill, 2014</a>	9 Dec 2014
<a href="#">The Protection and Utilisation of Public Funded Intellectual Property Bill, 2008</a>	8 Dec 2014
<a href="#">The Coal Mines (Nationalisation) Amendment Bill, 2000</a>	8 Dec 2014
<a href="#">The Higher Education and Research Bill, 2011</a>	25 Nov 2014

**Kusum Malik**  
kusum@prsindia.org

**December 23, 2014**

## Government Bills introduced during the Winter Session and pending

Short Title	Key Objectives	Introduced on	Status
<a href="#">The Citizenship (Amendment) Bill, 2014</a>	Amends the Citizenship Act, 1955.	23 Dec 2014 Lok Sabha	
<a href="#">The Electricity (Amendment) Bill, 2014</a>	Seeks to segregate the distribution network from the electricity supply business.	19 Dec 2014 Lok Sabha	Referred to SC
<a href="#">The Constitution (122nd Amendment) (GST) Bill, 2014</a>	Introduces the Goods and Services Tax to give concurrent taxing powers to both the centre and states, and creates a Goods and Services Tax Council.	19 Dec 2014 Lok Sabha	
<a href="#">The Regional Rural Banks Amendment) Bill, 2014</a>	Raises the amount of authorised capital of each Regional Rural Bank to Rs 2,000 crore and sets the lower limit to one crore rupees.	18 Dec 2014 Lok Sabha	Passed by LS
<a href="#">The Lokpal and Lokayuktas and other related Law (Amendment) Bill, 2014</a>	Clarifies that the leader of the largest party in opposition would be part of the selection committee in the absence of a formal Leader of Opposition in the Lok Sabha.	18 Dec 2014 Lok Sabha	Referred to SC
<a href="#">The Anti-Hijacking Bill, 2014</a>	Awards death penalty to those involved in the hijacking of civilian planes.	17 Dec 2014 Rajya Sabha	
<a href="#">The Motor Vehicles (Amendment) Bill, 2014</a>	Brings e-carts and e-rickshaws under the ambit of the Act, provides for issuing of driving license and registration of e-carts and e-rickshaws.	15 Dec 2014 Lok Sabha	Passed by LS
<a href="#">The Companies (Amendment) Bill, 2014</a>	Regulates issues related to Related Party transactions, accepting public deposits and jurisdiction of special courts, etc.	12 Dec 2014 Lok Sabha	Passed by LS
<a href="#">The Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 2014</a>	Enables the DMRC to evict unauthorised occupants from its premises under the Public Premises Act, 1971 and specifies time limits for the process of eviction.	11 Dec 2014 Lok Sabha	Passed by LS
<a href="#">The Coal Mines (Special Provisions) Bill, 2014</a>	Provides the procedure for auction of coal blocks that were cancelled by the Supreme Court in September 2014.	8 Dec 2014 Lok Sabha	Passed by LS
<a href="#">The Payment and Settlement Systems (Amendment) Bill, 2014</a>	Regulates the trade repositories and the Legal Entity Identifier systems in India.	8 Dec 2014 Lok Sabha	Passed by LS; Referred to Select Committee
<a href="#">The Repealing and Amending (Second) Bill, 2014</a>	Repeals 90 enactments which have ceased to be in force or have become obsolete.	3 Dec 2014 Lok Sabha	Passed by LS; Referred to Select Committee

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Note: SC stands for Standing Committee, LS for Lok Sabha and RS for Rajya Sabha.

## Government Bills Pending from Earlier Sessions of Parliament

LOK SABHA		
Short Title	Introduced on	Status
<a href="#">The Juvenile Justice (Care and Protection of Children) Bill, 2014</a>	12 Aug 2014	Referred to Standing Committee to submit report within 3 months <i>w.e.f.</i> 22 Sep 2014
<a href="#">The Repealing and Amending Bill, 2014</a>	11 Aug 2014	Standing Committee Report on 19 Dec 2014
<a href="#">The Factories (Amendment) Bill, 2014</a>	7 Aug 2014	Standing Committee Report on 22 Dec 2014
<a href="#">The Railways (Amendment) Bill, 2014</a>	7 Aug 2014	Standing Committee granted time up to last week of the Budget Session, 2015
<a href="#">The Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Amendment Bill, 2014</a>	16 Jul 2014	Standing Committee Report on 19 Dec 2014

<b>RAJYA SABHA</b>		
<b>Short Title</b>	<b>Introduced on</b>	<b>Status</b>
<a href="#">The Tribunals, Appellate Tribunals and Other Authorities (Conditions of Service) Bill, 2014</a>	19 Feb 2014	Standing Committee granted time up to 30 Nov 2014
<a href="#">The Waqf Properties (Eviction of Unauthorised Occupants) Bill, 2014</a>	18 Feb 2014	Standing Committee granted time up to the end of Budget Session, 2015
<a href="#">The Delhi High Court (Amendment) Bill, 2014</a>	17 Feb 2014	Standing Committee Report on 28 Nov 2014
<a href="#">The Constitution (Scheduled Castes) Orders (Amendment) Bill, 2014</a>	11 Feb 2014	Standing Committee Report on 19 Dec 2014
<a href="#">The Human Immunodeficiency Virus and Acquired Immune Deficiency Syndrome (Prevention and Control) Bill, 2014</a>	11 Feb 2014	Standing Committee granted time up to 31 Oct 2014
<a href="#">The Rights of Persons with Disabilities Bill, 2014</a>	7 Feb 2014	Standing Committee granted time up to the end of Budget Session, 2015
<a href="#">The Constitution (119<sup>th</sup> Amendment) Bill, 2013</a>	18 Dec 2013	Standing Committee Report on 1 Dec 2014
<a href="#">The Assam Legislative Council Bill, 2013</a>	10 Dec 2013	Standing Committee Report on 17 Feb 2014
<a href="#">The Readjustment of Representation of Scheduled Castes and Scheduled Tribes in Parliamentary and Assembly Constituencies (Third) Bill, 2013</a>	10 Dec 2013	Standing Committee Report on earlier version of the Bill on 2 May 2013
<a href="#">The Delhi Rent (Repeal) Bill, 2013</a>	29 Aug 2013	Not referred to the Standing Committee
<a href="#">The Drugs and Cosmetics (Amendment) Bill, 2013</a>	29 Aug 2013	Standing Committee Report on 18 Dec 2013
<a href="#">The Nalanda University (Amendment) Bill, 2013</a>	26 Aug 2013	Standing Committee Report on 17 Dec 2013
<a href="#">The Indian Medical Council (Amendment) Bill, 2013</a>	19 Aug 2013	Standing Committee Report on 20 Nov 2013
<a href="#">The Prevention of Corruption (Amendment) Bill, 2013</a>	19 Aug 2013	Standing Committee Report on 6 Feb 2014
<a href="#">The Mental Health Care Bill, 2013</a>	19 Aug 2013	Standing Committee Report on 20 Nov 2013
<a href="#">The Real Estate (Regulation and Development) Bill, 2013</a>	14 Aug 2013	Standing Committee Report on 13 Feb 2014
<a href="#">The Registration (Amendment) Bill, 2013</a>	8 Aug 2013	Referred to Standing Committee to report within 3 months w.e.f. 16 Sep 2014
<a href="#">The Rajasthan Legislative Council Bill, 2013</a>	6 Aug 2013	Standing Committee Report on 9 Dec 2013
<a href="#">The Wild Life (Protection) Amendment Bill, 2013</a>	5 Aug 2013	Standing Committee Report on 11 Dec 2014
<a href="#">The Employment Exchanges (Compulsory Notification of Vacancies) Amendment Bill, 2013</a>	22 Apr 2013	Standing Committee Report on 7 Feb 2014
<a href="#">The Building and Other Construction Workers Related Laws (Amendment) Bill, 2013</a>	18 Mar 2013	Standing Committee Report on 15 Mar 2014
<a href="#">The North Eastern Council (Amendment) Bill, 2013</a>	11 Mar 2013	Standing Committee Report on 30 May 2013
<a href="#">The Indecent Representation of Women (Prohibition) Amendment Bill, 2012</a>	13 Dec 2012	Standing Committee Report on 24 Sep 2013
<a href="#">The Child Labour (Prohibition and Regulation) Amendment Bill, 2012</a>	4 Dec 2012	Standing Committee Report on 13 Dec 2013
<a href="#">The Armed Forces Tribunal (Amendment) Bill, 2012</a>	13 Aug 2012	Standing Committee Report on 20 Mar 2013
<a href="#">The Tamil Nadu Legislative Council (Repeal) Bill, 2012</a>	4 May 2012	Not referred to the Standing Committee
<a href="#">The Indian Forests Amendment Bill, 2012</a>	26 Mar 2012	Standing Committee Report on 26 Nov 2012
<a href="#">The National Commission for Human Resources for Health Bill, 2011</a>	22 Dec 2011	Standing Committee Report on 30 Oct 2012
<a href="#">The Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Bill, 2011</a>	18 Aug 2011	Standing Committee Report on 20 Dec 2011
<a href="#">The Border Security Force (Amendment) Bill, 2011</a>	18 Aug 2011	Standing Committee Report on 3 Nov 2011
<a href="#">The Mines (Amendment) Bill, 2011</a>	23 Mar 2011	Standing Committee Report on 20 Dec 2011
<a href="#">The National Identification Authority of India Bill, 2010</a>	3 Dec 2010	Standing Committee Report on 13 Dec 2011
<a href="#">The Architect (Amendment) Bill, 2010</a>	31 Aug 2010	Standing Committee Report on 24 Jan 2011

Short Title	Introduced on	Status
<a href="#">The National Commission for Heritage Sites Bill, 2009</a>	26 Feb 2009	Standing Committee Report on 23 Nov 2009
<a href="#">The Insurance Laws (Amendment) Bill, 2008</a>	22 Dec 2008	Standing Committee Report on 13 Dec 2011
<a href="#">The Telecom Regulatory Authority of India (Amendment) Bill, 2008</a>	15 Dec 2008	Standing Committee Report on 16 Feb 2009
<a href="#">The Pesticide Management Bill, 2008</a>	21 Oct 2008	Standing Committee Report on 18 Feb 2009
<a href="#">The Private Detective Agencies (Regulation) Bill, 2007</a>	13 Aug 2007	Standing Committee Report on 13 Feb 2009
<a href="#">The Seamen's Provident Fund (Amendment) Bill, 2007</a>	3 May 2007	Standing Committee Report on 5 Sep 2007
<a href="#">The Indian Medicine and Homoeopathy Pharmacy Bill, 2005</a>	12 Aug 2005	Standing Committee Report on 28 Jul 2006
<a href="#">The Indian Medicine Central Council (Amendment) Bill, 2005</a>	23 Mar 2005	Standing Committee Report on 29 Jul 2005
<a href="#">The Homoeopathy Central Council (Amendment) Bill, 2005</a>	23 Mar 2005	Standing Committee Report on 29 Jul 2005
<a href="#">The Seeds Bill, 2004</a>	9 Dec 2004	Standing Committee Report on 28 Nov 2006
<a href="#">The Provisions of the Municipalities (Extension to the Scheduled Areas) Bill, 2001</a>	30 Jul 2001	Standing Committee Report on 9 Dec 2003
<a href="#">The Delhi Rent (Amendment) Bill, 1997</a>	28 Jul 1997	Standing Committee Report on 21 Dec 2000
The Constitution (Seventy-ninth Amendment) Bill, 1992	22 Dec 1992	Standing Committee Report on 22 Mar 1995
The Atomic Energy (Amendment) Bill, 1992	25 Nov 1992	Not referred to SC
The Participation of Workers in Management Bill, 1990	30 May 1990	Standing Committee Report on 18 Dec 2001
The Indian Medical Council (Amendment) Bill, 1987	26 Aug 1987	Joint Committee Report on 28 Jul 1989

Sources: Bulletins of Rajya Sabha and Lok Sabha, PRS.

## Status of Government Bills

Bills pending before session	67
Bills introduced during session	17
Bills passed during session	12
Bills withdrawn during session	6
Bills pending at the end of session	66

DISCLAIMER: This document is being furnished to you for your information. You may choose to reproduce or redistribute this report for non-commercial purposes in part or in full to any other person with due acknowledgement of PRS Legislative Research ("PRS"). The opinions expressed herein are entirely those of the author(s). PRS makes every effort to use reliable and comprehensive information, but PRS does not represent that the contents of the report are accurate or complete. PRS is an independent, not-for-profit group. This document has been prepared without regard to the objectives or opinions of those who may receive it.